

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/5/2016  
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	P. S. RAMAN, Sr. Adv. THIRYANBAK KANNAN	Counsel for Applicant	
2	T. K. BHASKAR PRIVADARSHINI N SHWETHA KEERTHI	Counsel for Shareholder objectors (C. J. Mathew and Others)	
3	T. R. Ramesh	Counsel for Objector/ Creditor	
4	Lead by Senior Counsel Mr. Bechu Kunien for K. Grewtham Kumar Athiban Vijayak	Counsel for objecting Shareholder	

## **ORDER**

Shri P S Raman, senior counsel for applicant present. Ms N Priyadarshini, counsel for shareholder objectors, Shri T R Ramesh, counsel for objector/creditor and Shri Bechu Kurien, senior counsel for objectors are present. Counsel for objector sought time to verify the e-mail alleged to have been sent by his clients. Time extended at request. The matter is posted for final arguments. Put up on **16.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)